

**Status of SAGY**

1871. SHRI KAPIL SIBAL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details regarding the status of Saansad Adarsh Gram Yojana (SAGY), since 2014 till date, constituency/MP-wise;

(b) the details of funds allocated under SAGY, along with its utilisation, year-wise;

(c) the details regarding the improvements brought in adopted villages in comparison to situation before and after being adopted;

(d) the details of the various phases under SAGY, with the modification from Phase-I to latest phase, the reasons therefor; and

(e) whether the adopted villages have benefited, by neglecting the other villages, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The Hon'ble Members of Parliament have identified 1,300 Gram Panchayats under Saansad Adarsh Gram Yojana (SAGY) till 8 March, 2018. The Gram Panchayats adopted under SAGY through a participatory process under the guidance of Hon'ble Members of Parliament prepare Village Development Plans (VDP) containing prioritised time-bound activities to achieve holistic progress of the village. Reports on the progress of identification and implementation of Village Development Plans are available in the respective logins of Hon'ble Members of Parliament on the SAGY portal (<http://saanjhi.gov.in>).

(b) Under the Saansad Adarsh Gram Yojana framework, the development of Gram Panchayats is envisaged through convergence and implementation of existing Government Schemes and Programmes under the administrative control of respective Ministries without allocating additional funds.

(c) An Adarsh Gram evolves out of people's shared vision, using their capacities and available resources to the best extent possible which are also context specific. So far 940 Gram Panchayats have uploaded their Village Development Plans (VDP) on the SAGY web-site (<http://saanjhi.gov.in/>) containing 49,864 projects. Out of these, implementation of 20,789 (42%) projects have been completed as on 7 March, 2018. As per the Panchayat Darpan data uploaded by 690 Gram Panchayats on the SaansadAdarsh Gram Yojana portal, remarkable achievements have taken place in many of them: 427 Gram Panchayats under SAGY have achieved 100% of Children Immunization (0-6 age group), 252 Gram Panchayats have reported 100% Institutional

delivery, 526 Gram Panchayats have 100% of Days Mid Day Meal (MDM) coverage to schools.

Similarly 171 Gram Panchayats reported electricity connection to all Households and 91 Gram Panchayats have safe and secure Housing facility to all Households in the SAGY villages. Likewise, 160 Gram Panchayats have now e-Panchayat Service available at Gram Panchayats Office. Many Gram Panchayats have also made efforts in the area of ensuring social and financial security in their respective Gram Panchayats by enrolling every eligible individual to Government programmes like Jan Dhan Yojana (174 Gram Panchayats), Atal Pension Yojana (58 Gram Panchayats), Pradhan Mantri Suraksha Bima Yojana (85 Gram Panchayats), Rashtriya Swasthya Bima Yojna (70 Gram Panchayats), Widow Pension (332 Gram Panchayats), Old Age Pension (323 Gram Panchayats).

(d) Under SAGY, the goal is to develop three Adarsh Grams by March, 2019, of which one by 2016. Based on the suggestions given by Hon'ble Members of Parliament, the Ministry has made appropriate modifications in the Guidelines viz. "In districts where the average unit size is larger, Gram Panchayats approximating the desirable population size may be chosen. Further, for districts having Gram Panchayats where average unit size is smaller, two to three neighboring Gram Panchayats approximating the desirable population can be adopted as one unit." (No. R-11024/1/2017-NIC-DRD/SAGY dated 3 August, 2017)

(e) One of the key objectives of SAGY is to generate models of local level development and effective local governance which can motivate and inspire neighbouring Gram Panchayats to learn and adapt. The Gram Panchayats identified under SAGY are nurtured as schools of local development to train other Gram Panchayats.

#### **Delay in MGNREGA payments**

1872. SHRIMATI KANIMOZHI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the total amount of pending wages yet to be sanctioned for Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) Scheme since 2013-14, State-wise and year-wise;

(b) whether Government had identified the reasons for delays in payments to the workers of MGNREGA; and

(c) if so, the details thereof and the measures taken to speedy clearance of payments?